

Order dated 12.3.2002

Applicant, a Matriculate belonging to Scheduled Tribe Community has filed this Original Application under an apprehension that his candidature for the post of Extra Departmental Mail Carrier (Ludhiana Branch Office, in account with Jharbandh S.O. under Bargarh H.O.) may not receive due consideration, in preference to Respondent No.4 (Rabindra Pradhan), who is already working in that post temporarily, pending final selection.

A counter has been filed in this case by the Department disclosing that the Original Application is premature, because the selection process to the post in question has not yet been completed.

Having heard the learned counsel for the applicant Shri S.Gartia and Shri A.K.Bose, learned Sr. Standing Counsel for the Department, we dispose of this Original Application with a direction to Respondents (Department) to complete the selection process, preferably within a period of three months from the date of receipt of copies of this order and, while undertaking the selection, respondents (Department) should keep in mind that the present applicant is a Matriculate and Respondent No.4 (temporary hand) is an under-Matriculate. They should also consider the case of the applicant irrespective of the fact that he is a member of Scheduled Tribe, although the post has been kept unreserved.

With the aforesaid observations and

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of
the order dt. 14.3.02
given to the both
counsel.

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directions, the Original Application is disposed of. However, there shall be no order as to costs.

In view of disposal of the Original Application, interim order dated 16.7.2001 stands vacated.

MJM
MEMBER (ADMINISTRATIVE)

14.03.2002
~~MEMBER (JUDICIAL)~~
J